

9. Walking on foot behind a vehicle crossing a Boom Barrier is dangerous. The Boom will suddenly hit the person, once the vehicle cross the Boom Barrier. Use only pedestrian path near Boom Barrier.
10. Hon'ble Members are requested to keep their mobile phone's Alarm/ Reminder Tones in OFF mode to respect the decorum of the House.

Kindly co-operation of Hon'ble Members is solicited.

No.7168

Committee Branch-I

Election of Two Members of Lok Sabha to the Central Advisory Committee for National Cadet Corps

In pursuance of motion moved in and adopted by the House on 01 August, 2023 for election of 02 members of Lok Sabha to the Central Advisory Committee for National Cadet Corps, the programme of election is notified as given below:-

No. of Members to be elected	:	2 (Two)
Last date for nomination	:	Thursday, 3 August, 2023 (upto 1600 hours)
Last date for withdrawal	:	Friday, 4 August, 2023 (upto 1600 hours)
Date, Time and venue of election (if necessary)	:	Wednesday, 9 August, 2023 (from 1100 hours to 1600 hours in Committee Room No. 62, Parliament House)
Counting of votes (if necessary)	:	Counting may be done on same day after conclusion of voting

2. As per regulations 2(2)(a) and 3 of the 'Regulations for holding of elections to the Government Bodies by means of single transferable vote', a member cannot propose her/his own nomination to a Government Body. The nomination of a member should be proposed by another member. A Member who desires to propose nomination of other member to a Government Body is requested to give notice of nomination in the prescribed "Nomination Paper". Similarly, a member who desires to withdraw her/his candidature from the election is also requested to give notice of withdrawal under her/his signature by filling Para 1 of the prescribed "Withdrawal Form". In case, a candidate who is willing to withdraw her/his candidature, is not readily available or is not in a position to give the notice of withdrawal under one's signature, the Leader or Chief Whip of the Party to which the candidate belongs, may give notice of withdrawal on behalf of such candidate by filling Para 2 of the prescribed "Withdrawal Form". The requisite forms in this regard are available in the Parliamentary Notice Office (PNO). Duly filled in forms of nominations or withdrawal, as the case may be, should be delivered in the PNO before the date and time notified in the election programme above. Nomination/withdrawal paper which is filled incorrectly or incompletely or which does not contain the signature of the Member/Leader/Chief Whip giving notice thereof, as the case may be, or is received after the expiry of the prescribed date and time shall be treated as invalid.

UTPAL KUMAR SINGH
Secretary General